

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.1157/99.

DT. Of Decision : 06-09-99.

J.Rajendraiah

.. Applicant.

Vs

1. The Chief Postmaster General,
A.P Circle, Hyderabad.
2. The Postmaster General,
Kurnool Region, Kurnool.
3. The Director of Postal Services,
Kurnool Region, Kurnool.
4. The Superintendent of RMS,
T.P.Division, Tirupathi.
5. The Sub-Record Officer,
RMS, T.P.Division,
Tirupathi.

.. Respondents.

Counsel for the applicant : Mr.S.Ramakrishna Rao

Counsel for the respondents : Mr.V.Vinod Kumar, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI JUSTICE D. H. NASIR : VICE CHAIRMAN

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

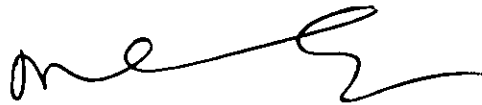
ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.S.Ramakrishna Rao, learned counsel for the applicant and Miss Mala for Mr.V.Vinod Kumar, learned counsel for the respondents.

2. This OA is filed impugning the show cause notice No.ST-III/ EDMM/99 dated 28-07-99 (Annexure-I) issued by R-3.

3. The facts, contention and prayer in this OA are same as the facts, contention and prayer in OA.1155/99 and OA.1156/99, which were disposed of to-day.

4. This OA is also disposed of with the same order at the admission stage itself. No costs.




(R. RANGARAJAN)
MEMBER (ADMN.)



(D. H. NASIR)
VICE CHAIRMAN

Dated : The 06th September, 1999.
(Dictated in the Open Court)


ppr.

SPR

COPY TO :-

1. HHND
2. HRRN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

IST AND II NO COURT

21/9/99

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE - CHAIRMAN

THE HON'BLE MR. R. RAJAGARAJAN :
MEMBER (ADMN.)

THE HON'BLE MR. B.S. DAI PARAMESWAR :
MEMBER (JUDL)

* * *

DATE OF ORDER: 6/9/99

MA/RA/CP/NO.

IN

DA. NO. 1157/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

DA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

9 copies

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
देख / DESPATCH

20 SEP 1999

हैदराबाद न्यायपीठ
HYDERABAD BENCH